

From,

Registrar General, High Court of Uttarakhand,

Nainital.

To,

- 1. All the District Judges, Subordinate to High Court of Uttarakhand.
- 2. Legal Advisor to H.E., the Governor of Uttarakhand, Dehradun.
- 3. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
- 4. Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand. 5. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Hardwar Road, Dehradun.
- 6. Registrar, Public Service Tribunal, Uttarakhad, Dehradun.
- 7. Chairman, State Transport Appellate Tribunal, 3/5 A, Race Course, Dehradun.
- 8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.

- S. Director, Otarakharian Jourdiar Ariot Cegar Rodentiny, ribowari, Dist. Natilitat.
  Member-Scentlary, Ultrarakhand State Legal Services Authority, Natinitat.
  Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani, Nainitat.
  Principal Judge, Family Court, Dehradun and Judges, Family Courts, State Judiciary.
  Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, Distt. Nainitat.
- 13. Presiding Officer, Labour Courts, Dehradun, Hardwar and Kashipur, Distt. U. S. Nagar.
- 14. Registrar, State Consumer Disputes Redressal Commission, Dehradun
- 15. Chairman, Permanent Lok Adalat, Dehradun, Hardwar, Nainital and U.S. Nagar.
- 16. Chairperson, Uttarakhand Co-operative Tribunal, Dehradun. 17. Secretary, Lokayukta, 3/3, Industrial Area, Patel Nagar, Dehradun.
- 18. Registrar-cum-Secretary, State Level Police Complaint Authority, Dehradun.

C.L. No. 05 /UHC/Admin, A/2018 Dated: 15 November, 2018.

Subject:-Partial modification in nomination of Administrative Judge(s).

## Sir/Madam.

With reference to the earlier C.L. No. 02/UHC/Admin.A/2018 Dated: February 17, 2018 and C.L. No. 04/UHC/Admin.A/2018 Dated: October 29, 2018 on the subject noted above, I am directed to inform that Hon'ble the Chief Justice is pleased to entrust the following Hon'ble Judges as the Administrative Judge In-charge of the Districts of Dehradun, Champawat and Uttarkashi in addition to their earlier nominated districts.

- 1. Hon'ble Mr. Justice Sudhanshu Dhulia
- District Dehradun
- 2. Hon'ble Mr. Justice Lok Pal Singh
- District Champawat
- 3. Hon'ble Mr. Justice Sharad Kumar Sharma
- District Uttarkashi

You are, therefore, informed accordingly.

Yours' sincerely

(Pradeep Pant)